### GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY

#### LOK SABHA

#### **UNSTARRED QUESTION NO. 1707**

ANSWERED ON 30/07/2025

#### **PM-SGMBY IN TAMIL NADU**

1707. SHRI NAVASKANI K SHRI SELVAM G SHRI C N ANNADURAI

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the progress made under Pradhan Mantri-Surya Ghar Muft Bijli Yojana (PM-SGMBY) including the number of rooftop solar installations completed and those under implementation so far in Tamil Nadu, district-wise;
- (b) the feed-in tariff applicable for the electricity generated under said scheme in Tamil Nadu and whether it is being implemented through net metering or gross metering models and if so, the details thereof;
- (c) whether the Government has identified any implementation challenges or bottlenecks specific to Tamil Nadu such as delays in DISCOM approvals, lack of vendor availability or awareness gaps;
- (d) if so, the measures being taken by the Government to accelerate adoption and ensure effective implementation of the said scheme across rural and urban households in Tamil Nadu; and
- (e) the steps being taken by the Government to ensure timely implementation of the scheme in Tamil Nadu including ease of application, grid connectivity and public awareness campaigns?

#### **ANSWER**

## THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER (SHRI SHRIPAD YESSO NAIK)

- (a) The Ministry of New & Renewable Energy (MNRE) is implementing PM Surya Ghar: Muft Bijli Yojana (PMSG: MBY) across the country since February, 2024. The scheme targets to achieve rooftop solar installations in one crore households in the residential sector by providing central financial assistance.
- Till 24.07.2025, under the scheme, a total of 16,10,063 households have been benefitted from rooftop solar installations across the country, this include 39,651 households in the state of Tamil Nadu against 95,510 applications submitted in the National Portal. The district-wise detail for the state of Tamil Nadu is given at **Annexure.**
- (b) As per prevailing orders in the state of Tamil Nadu, the households installing rooftop solar under PMSG: MBY are covered under net-metering mechanism, wherein the solar power generated is adjusted against the electricity consumption of the household.
- (c) to (e) The MNRE and REC Ltd., as the National Programme Implementing Agency (NPIA), for PMSG-MBY, work in close coordination with all the State Implementing Agencies, including that of state of Tamil Nadu, to identify the challenges, if any, and take necessary measures for effective implementation of the PMSG: MBY. The measures taken in this regard include the following:

- Online process from registration to disbursal of subsidy directly in to the bank account of the residential consumer through National Portal.
- Availability of collateral free loan from nationalized banks at concessional interest rate of repo-rate plus 50 bps i.e. 6% per annum for the present with tenure of 10 years.
- Simplified the regulatory approval process by waiving technical feasibility requirement and introducing auto load enhancement upto 10 kW.
- Simplified process for registration of vendors to ensure sufficient and qualified vendors are available.
- Capacity building and training programmes being conducted for creating skilled manpower.
- Creating awareness about the scheme, through awareness and outreach program such as print advertising in leading newspapers, TV commercials campaigns, Radio campaigns across FM stations including regional channels, etc., in the country.
- Regular monitoring of the progress of the scheme at different levels including with states/DISCOMs.
- Established grievance redressal mechanism for timely resolution of grievances. A Call Centre with telephone number 15555 is operational in 12 languages.

In addition, the state of Tamil Nadu has, digitised the net-metering agreement, implemented timebound inspection of rooftop solar installation and made provision to collect the fee and charges in the first electricity bill after commissioning of rooftop solar plant.

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Annexure referred to in reply of part (a) of Lok Sabha Unstarred Question No. 1707 to be answered on 30.07.2025 regarding PM-SGMBY in Tamil Nadu

# District wise details of applications submitted on the National Portal and households benefitted by installation of rooftop solar under PMSG: MBY in the state of Tamil Nadu (as on 24.07.2025)

Sr. No.	District	Applications (Nos.)	Household benefitted (Nos.)
1	Ariyalur	327	88
2	Chengalpattu	3,002	1791
3	Chennai	8,184	6181
4	Coimbatore	12,655	7984
5	Cuddalore	3,446	608
6	Dharmapuri	763	259
7	Dindigul	1,075	487
8	Erode	3,233	2042
9	Kallakurichi	666	215
10	Kanchipuram	2,591	1374
11	Kanniyakumari	1,860	690
12	Karur	1,469	1103
13	Krishnagiri	3,340	653
14	Madurai	2,824	1351
15	Mayiladuthurai	359	157
16	Nagapattinam	302	134
17	Namakkal	2,657	1585
18	Perambalur	359	119
19	Pudukkottai	1,213	207
20	Ramanathapuram	681	154
21	Ranipet	2,606	237
22	Salem	4,621	1917
23	Sivaganga	706	242
24	Tenkasi	570	231
25	Thanjavur	1,759	977
26	Theni	1,528	298
27	The Nilgiris	174	50
28	Thiruvallur	2,643	1280
29	Thiruvarur	692	327
30	Thoothukkudi	1,149	585
31	Tiruchirappalli	2,637	1657
32	Tirunelveli	1,470	855
33	Tirupathur	4,541	130
34	Tiruppur	5,365	1573
35	Tiruvannamalai	1,157	269
36	Vellore	4,905	567
37	Viluppuram	6,407	343
38	Virudhunagar	1,574	931
	Total	95,510	39,651